क्षण करने तथा किस्म नियत्रण संबंधी मामलों के लिये पथ-प्रदर्शन वाली नीतियां तैयार करने के बारे में एक निर्यात निरीक्षण सलाहकार परिषद् बनाने का अधिकार मिल सके। ये दोनों सिफारिशें सरकार ने स्वीकार कर ली हैं और उन्हे कार्यान्वित करने के लिये कार्यवाई की जा रही है । निर्यात व्यापार से सम्बन्धित अलग-अलग वस्तुओं के बारे में इसी प्रकार की अधिकांश सिफारिशें भी स्वीकार कर ली गयी है और वे कार्यान्वित की जा रही है ।]

श्री राम सहाय : यह जो समिति पिछले वर्ष नियुक्त की गई थी और उसने जो यह सिफारिश की थी कि एक निरीक्षण सलाहकार परिषद् बनाने का अधिकार मिल जाय, उसके सम्बन्ध में कोई बिल इत्यादि लाने का कब तक विचार है ?

SHRI MANUBHAI SHAH: The Government has already decided on the recommendation of the Board of Trade to constitute a Quality Control and Inspection Council of India.

SHRI T. S. AVINASHILINGAM CHETTIAR: I want to know this. Sometimes for quality control you offer a hundred yards and sometimes 98 yards in some places. May I know how they are expected to examine? By samples? Or how are they expected to do this? It is a very difficult thing.

SHRI MANUBHAI SHAH: The quality control movement is an all-pervading activity. It will be done in a three-pronged manner. One will be that the trade and industries associations in different cities and towns of India will organise testing and control laboratories on their own with a charter from the Quality Control and Inspection Council of India so that they conform to the Indian standard specifications and international requirements. There will be also some specialist in the quality control and testing laboratories. They will be encouraged to establish such laboratories so that they can serve the trade and industry. The third will be that the Government itself will constitute and establish at several places for important commodities some control laboratories and testing houses. In his manner within a period of ten years we propose to cover more than 50 per cent. of the commercial and industrial products of the country so that our name ranks high in the world that what we sell is according to specification.

SHRI N. C. KASLIWAL: May I know whether the Ministry has ever taken any action against any of the exporters who have infringed quality control and have exported goods of bad quality in any of the major commodities?

SHRI MANUBHAI SHAH: We have taken severe action in jute, in a few cases in tea and very recently in cashewnuts. Wherever we come to know about it, we are going to stipulate a very serious sort of restrictions or penalties for such defaulters.

कोरिया गणराज्य के साथ वाणिज्यिक संबंध

*१५९. **श्री राम सहाय** : क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि कोरिया गणराज्य के साथ गत वर्ष महावाणिज्य दूत के स्तर पर वाणिज्यिक सम्बन्ध स्थापित करने का जो करार हुआ था उसका क्या परिणाम निकला ; क्या ऐसे सम्बन्ध स्थापित हो गए हैं और यदि नहीं हुए हैं तो उसका क्या कारण है ?

†[CONSULAR RELATIONS WITH THE REPUBLIC OF KOREA

*159. SHRI RAM SAHAI: Will the PRIME MINISTER be pleased to state the outcome of the agreement reached with the Republic of Korea last year for establishing Consular rela-

†[ ] English translation.

tions at the level of Consul-General; whether such relations have been established; if not, the reason therefor?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह) : भारत और कोरिया गणराज्य के बीच प्रधान कौंसलों के स्तर पर कौंसली संबंध स्थापित करने के लिए एक करार १ मार्च १९६२ से लागू हुआ ।

कोरिया गणराज्य सरकार ने नई दिल्ली में एक प्रधान कौंसिल नियुक्त कर दिया है । भारत सरकार इस पर सक्रिय रूप से विचार कर रही है कि वह दक्षिण कोरिया में अपना प्रधान कौंसल नियुक्त करे ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): An agreement to establish consular relations at the level of Consuls-General between India and the Republic of Korea, came into effect on the 1st March, 1962.

The Government of the Republic of Korea have already appointed a Consul-General at New Delhi. The Government of India are actively considering the posting of a Consul-General to South Korea.]

श्री राम सहाय : क्या मैं यह जान सकूंगा कि दक्षिण कोरिया में जो प्रधान कौंसल नियुक्त करने का विचार है, वह कब तक परिपक्व हो जायेगा और कब तक आप नियुक्त कर सकेंगे ?

श्री दिनेश सिंह : हम जल्दी करने की कोशिश कर रहे हैं । दिक्कत यह है कि हमारे पास काफी आफिसर नहीं हैं जिनको कि हम सब जगह भेज सकें ।

भारत-पाकिस्तान व्यापार पर पाकिस्तान की एक्सपोर्ट बोनस वाउचर स्कीम का प्रभाव

*१६०. **श्री नवाबसिंह चौहान** : क्या **वाणिज्य तथा उद्योग** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान सरकार द्वारा एक्सपोर्ट बोनस वाउचर स्कीम लागू किए जाने के फलस्वरूप भारत को निर्यात करने वाले पाकिस्तानी व्यापारी अपनी वस्तुओं का अधिक मूल्य लगा रहे हैं ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर हां, हो तो, पाकिस्तान से भारत को निर्यात होने वाले कच्चे माल पर इस योजना का क्या प्रभाव पड़ा है ?

†[EFFECT OF PAKISTAN'S EXPORT BONUS VOUCHER SCHEME ON INDO-PAKISTAN TRADE

*160. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that as a result of the introduction by the Government of Pakistan, of Export Bonus Voucher Scheme, the Pakistani traders engaged in exports to India are quoting high prices for their commodities; and

(b) if the answer to part (a) above be in the affirmative, what has been the effect of this scheme on the raw materials exported from Pakistan to India?]

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir, in case of a few commodities.

†[ ] English translation.